

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER - I

The Principal District & Sessions Judge,
Anantnag / Bandipora / Baramulla / Jammu /
Kathua / Kargil / Kishtwar / Kulgam / Leh / Poonch /
Pulwama / Rajouri / Ramban / Samba / Shopian / Srinagar.

No.: 266-81/ /Sts.

Dated. 05-03-2016

Subject:- Establishment of Commercial Courts.

Sir/Madam,

In reference to this Registry's Letter No. **43342-66/Sts.** Dated **31-03-2016** regarding the subject cited above that the requisite information is still awaited from your side despite lapse of stipulated period.

In this connection, you are once again requested to provide the said information to this Registry **today** positively through return e.mail hcjmujk@nic.in or Tele-Fax No. **0191-2533113 / 2539896**. So, that we may able to transmit the same to the concern quarter as desired. .

The matter may be treated as Most Urgent.

Yours faithfully'

(Nisar Ahmad Malik)
Deputy Registrar (Sts.)

No. 282 /Sts.

Dated: 05-03-2105

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar (Sts.)